

**THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) :** (a) to (c). The information required is being collected and will be laid on the Table of the Sabha, when received.

**Shortage of Light Houses**

1971. **SHRI SUBODH HANSDA :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether there is still shortage of light-houses for Indian shipping; and

(b) if so, how does Government plan to remove this shortage?

**THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) :** (a) and (b). There is no shortage of light-houses along the coast of India. However, proposals have been drawn up and are under execution to provide further facilities for better navigation around the coast, including entry into ports.

**Difficulties Experienced by the People on account of restrictions imposed on credit facilities in Nationalised Banks**

1972. **SHRI S. C. SAMANTA :** Will the Minister of FINANCE be pleased to state :

(a) to what extent and in what manner the credit facilities in the Nationalised Banks which existed before 1966, have been modified and restricted;

(b) the reasons for such modifications and restrictions ; and

(c) what difficulties have appeared before the businessmen industrialists and other people on account of these modifications and restrictions?

**THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) :** (a) to (c). It is presumed the Hon.ble Member is desirous of information regarding modification in credit policy since nationalisation. One of the objectives of nationalisation was to diversify credit especially to hitherto

neglected sectors like agriculture, small scale industry, small business, transport, retail trade etc. In pursuance of this objective, nationalised banks have stepped up their due lending to the sectors which have not been receiving their due share of bank credit and are taking greater cognisance of viability and social utility of projects rather than of credit-worthiness of borrowers in the traditional sense. Simultaneously care is taken to ensure that the flow of bank credit is so regulated as to ensure that hoarding for speculative purposes is continually checked and genuine requirements for productive purposes are met. All large loans are subject to close scrutiny both by the boards of the nationalised banks and the Reserve bank. As the credit given now is oriented towards needs of production, no difficulties have been noticed in the way of those who require credit for productive purposes.

**हरिजनों के लिये पक्के मकान बनाने की योजना**

1973. **श्री गंगाधरन बीक्षित :** क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्यप्रदेश सरकार ने हरिजनों के लिये पक्के मकान बनाने की एक योजना बनाई है;

(ख) यदि हा, तो क्या केन्द्रीय सरकार के प्रायोजन में, अनुसूचित जातियों और अनुसूचित आदिम जातियों के लोगों को इस प्रयोजना के लिये कोई सहकारी समिति बनाई गई है; और

(ग) यदि नहीं, तो इसके क्या कारण हैं?

शिक्षा और समाज कल्याण मंत्रालय में उप-मंत्री (श्री के. एस. रामास्वामी) : (क) से (ग). जानकारी राज्य सरकार से एकत्रित की जा रही है और प्राप्त होने पर उसे समा पटल पर रख दिया जाएगा।

**Ways and means to cut down Administration cost in Indian Airlines.**

1974. **SHRI BISHWANATH JHUN-JHUNWALA :** Will the Minister of